

National Company Law Tribunal

Allahabad Bench

CP NO. 26/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE COMPANY: HDB Financial Services Ltd Vs Hint Publication Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 433/434 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.26/2016

The case is fixed today for pronouncement of order on the memo of seeking for withdrawal. The order is recorded separately and the memo of withdrawal application of the petitioner is allowed subject to the observation made in the order in detail. Consequently, the present company petition stands withdrawn and finally disposed of, no order as to cost.

_____sd_____

Date -19/09/2017

Shri H.P Chaturvedi Member (Judicial)

Typed by

Kavya